GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3366

TO BE ANSWERED ON THE 21ST MARCH, 2023/ PHALGUNA 30, 1944 (SAKA)

CASES OF CYBER CRIMES AGAINST WOMEN

3366. SHRIMATI CHINTA ANURADHA:
        SHRIMATI VANGA GEETHA VISWANATH:
        SHRI MARGANI BHARAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that according to National Crime Records Bureau (NCRB) statistics, 10,405 cases of cyber crimes against women were reported during 2020;

(b) if so, the details of court trials relating to cyber blackmailing, cyber stalking, online bullying and fake profiling, completed and pending during the last three years, State-wise;

(c) whether the Government has taken any steps to curtail the nationwide rise in cyber crimes against women and if so, the details thereof; and

(d) the corrective measures taken by the Government to ensure effective dispensation of justice?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)

(a) : Yes Sir.

(b) to (d) :   The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2021. As per the data published by the NCRB, State/UT wise and Crime Head-wise details of court trials under cyber   crimes   against   women   (involving   communication   devices   as

medium/target) during the period from 2019 to 2021 are at the Annexure-I & II respectively.

‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime against women through their Law Enforcement Agencies (LEAs).

The Central Government has taken various measures to supplement the efforts of States/UTs to deal with cyber crimes against women which, inter-alia include the following:

i. The Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre (I4C)’ to provide ecosystem for tackling all types of cyber crime in the country, in a coordinated and comprehensive manner.

ii. The Ministry of Home Affairs has provided financial assistance under the ‘Cyber Crime Prevention against Women and Children (CCPWC)’ Scheme, to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs personnel, public prosecutors and judicial officers. So far, cyber forensic-cum-training laboratories have been commissioned in 33 States/UTs.

iii.   Training curriculum has been prepared for Law Enforcement Agencies personnel, prosecutors and judicial officers for better handling of investigation and prosecution. States/UTs have been mandated to organize training programmes. So far, more than 20,300 LEA personnel, judicial officers and prosecutors have been provided training on cyber crime awareness, investigation, forensics etc.

iv.   Directorate of Forensic Science Services (DFSS) has been assigned to set up National Cyber Forensic Laboratory (NCFL) at Hyderabad for evidentiary purpose. NCFL is made operational. Establishment of this laboratory provides the necessary forensic support in cases of evidence related to cyber crime, preserving the evidence and its analysis in line with the provisions of IT Act and Evidence Act; and reduced turnaround time. This laboratory functions as a Model Laboratory for other Central and State Forensic Science Laboratories in the country.

v.   Ministry of Home Affairs operationalized the National Cyber Crime Reporting Portal www.cybercrime.gov.in to provide a centralized mechanism to the citizens for online reporting of all types of cyber crime incidents, with a special focus on cyber crimes against women and children. Incidents reported on this portal are automatically routed to the State/UT law enforcement agency concerned for taking further steps as per the provisions of the law. A toll-free helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.

vi. The Massive Open Online Courses (MOOC) platform under the I4C called 'CyTrain' portal has been developed. CyTrain portal helps in the capacity building of Police Officers/Judicial Officers through online course on critical aspects of cyber crime investigation, forensics, prosecution etc. along with certification. So far, more than 31,000 Police Officers from States/UTs are registered and more than 8,300 Certificates issued through the portal.

vii. To spread awareness on cyber crime, several steps have been taken that include issuance of alerts/advisories, dissemination of messages through SMS, I4C social media account i.e. Twitter handle(@Cyberdost),Facebook(CyberDostI4C),Instagram(cyberdosti4c),Telegram (cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple media, publishing of Handbook for Adolescents/ Students, organizing of Cyber Safety and Security Awareness week, in association with police department in different States/UTs etc.

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State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials Completed (CTC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Total Cyber Crimes against Women During 2019-2021

SL	State/UT	2019								2020								2021							
		CR	CCS	CON	CTC	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CTC	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CTC	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	356	76	10	26	135	109	100	10	375	78	0	22	177	134	105	0	471	166	0	13	310	143	223	0
2	Arunachal Pradesh	5	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	16	2	0	0	2	4	2	0
3	Assam	703	112	0	27	225	495	114	0	1071	106	0	0	331	339	108	0	856	122	0	0	453	1044	125	0
4	Bihar	60	3	0	0	23	4	4	0	47	14	0	0	37	35	24	0	56	16	0	0	53	26	21	0
5	Chhattisgarh	85	56	8	20	137	73	69	9	117	74	3	6	196	92	88	3	194	135	0	0	331	159	152	0
6	Goa	5	15	0	1	23	0	16	0	19	2	0	1	24	4	2	0	15	11	0	2	33	13	11	0
7	Gujarat	226	189	0	0	362	269	263	0	277	169	0	0	531	245	244	0	349	234	1	11	754	322	338	2
8	Haryana	251	95	4	29	162	130	115	5	222	104	0	0	266	133	132	0	266	156	1	9	413	198	191	1
9	Himachal Pradesh	47	16	0	0	104	42	19	0	52	19	0	1	122	27	20	0	39	45	1	1	166	39	50	1
10	Jharkhand	43	11	0	0	23	5	12	0	20	15	6	8	30	21	19	7	70	10	0	0	40	23	10	0
11	Karnataka	2698	32	0	1	94	72	46	0	2859	589	0	2	159	79	595	0	2243	1205	3	5	528	131	1225	3
12	Kerala	139	61	0	9	280	106	81	0	246	85	0	1	364	163	93	0	353	181	0	6	537	269	209	0
13	Madhya Pradesh	301	331	4	7	658	387	395	5	274	226	5	6	877	287	286	5	298	268	18	61	1081	323	369	23
14	Maharashtra	1503	517	5	24	1393	756	652	19	1632	521	0	19	1892	777	608	0	1697	715	5	21	2583	1037	874	9
15	Manipur	2	0	0	0	0	1	0	0	26	0	0	0	0	0	0	0	39	0	0	0	0	17	0	0
16	Meghalaya	21	0	0	0	1	0	0	0	39	0	0	0	1	2	0	0	21	1	0	0	2	1	1	0
17	Mizoram	2	1	0	0	3	1	1	0	1	1	1	1	3	1	1	1	13	17	0	0	20	21	21	0
18	Nagaland	1	0	0	0	0	0	0	0	2	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0
19	Odisha	437	118	0	0	215	205	220	0	560	220	0	0	435	288	310	0	574	215	0	0	650	274	287	0
20	Punjab	87	31	1	10	69	84	42	1	110	35	0	2	102	89	52	0	179	53	1	10	144	106	72	1
21	Rajasthan	188	80	3	7	154	104	111	3	238	110	5	9	255	159	152	7	297	177	7	20	412	231	230	7
22	Sikkim	1	0	0	0	1	1	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	124	30	1	6	82	93	36	1	306	52	2	9	125	209	132	4	248	51	0	22	154	164	65	0
24	Telangana	288	340	1	134	218	140	362	1	649	277	16	30	454	338	329	16	883	139	1	7	567	201	210	1
25	Tripura	3	1	0	0	1	0	1	0	3	0	0	0	1	1	0	0	1	2	0	0	3	1	3	0
26	Uttar Pradesh	518	312	12	14	508	454	405	14	749	469	36	38	939	541	648	51	958	529	9	15	1453	736	716	11
27	Uttarakhand	28	11	0	0	64	10	11	0	72	51	0	0	115	60	58	0	183	43	0	0	158	35	55	0
28	West Bengal	206	32	0	0	187	85	35	0	344	76	0	0	263	71	84	0	201	119	3	3	379	84	122	3
	TOTAL STATE(S)	**8328**	**2470**	**49**	**315**	**5122**	**3627**	**3110**	**68**	**10311**	**3293**	**74**	**156**	**7699**	**4096**	**4090**	**94**	**10521**	**4612**	**50**	**206**	**11226**	**5602**	**5582**	**62**
29	A&N Islands	2	0	0	1	5	0	0	0	3	4	0	0	9	3	4	0	3	5	0	0	14	4	5	0
30	Chandigarh	13	1	2	3	4	7	1	2	10	1	0	0	5	2	1	0	12	4	0	0	9	5	4	0
31	D&N Haveli and Daman & Diu+	2	0	0	0	5	1	0	0	3	1	0	3	3	1	1	0	4	0	0	0	3	0	0	0
32	Delhi	56	12	0	0	82	32	17	0	51	14	0	0	96	31	14	0	151	58	0	0	154	132	62	0
33	Jammu & Kashmir*	14	5	0	0	12	6	6	0	25	7	0	0	19	8	8	0	39	18	0	0	38	21	21	0
34	Ladakh	-	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	2	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	**87**	**18**	**2**	**4**	**108**	**46**	**24**	**2**	**94**	**27**	**0**	**3**	**132**	**46**	**28**	**0**	**209**	**85**	**0**	**0**	**218**	**162**	**92**	**0**
	TOTAL (ALL INDIA)	**8415**	**2488**	**51**	**319**	**5230**	**3673**	**3134**	**70**	**10405**	**3320**	**74**	**159**	**7831**	**4142**	**4118**	**94**	**10730**	**4697**	**50**	**206**	**11444**	**5764**	**5674**	**62**

Source: Crime in India
Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019
*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2019

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials Completed (CTC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes against Women During 2019-2021

SL	Crime Heads	2019								2020								2021							
		CR	CCS	CON	CTC	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CTC	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CTC	CPTEY	PAR	PCS	PCV
1	Cyber Blackmailing/ Threatening	108	57	3	8	131	85	69	3	74	30	0	2	158	51	40	0	200	75	0	7	225	614	100	0
2	Cyber Pornography/ Hosting/Publishing Obscene Sexual Materials	1174	571	3	50	912	639	690	3	1655	690	10	19	1576	1026	965	12	1896	886	19	45	2414	1422	1145	23
3	Cyber Stalking/Cyber Bullying of Women	785	456	18	38	1100	661	592	21	887	477	21	42	1526	668	567	32	1172	658	11	39	2133	810	759	12
4	Defamation/Morphing	65	30	0	1	54	37	39	0	251	39	0	0	93	50	44	0	276	54	0	0	147	73	76	0
5	Fake Profile	288	58	1	6	164	227	66	1	354	47	1	8	202	264	55	1	225	44	0	2	242	181	56	0
6	Other Crimes against Women	5995	1316	26	216	2869	2024	1678	42	7184	2037	42	88	4276	2083	2447	49	6961	2980	20	113	6283	2664	3538	27
	Total Cyber Crimes against Women	**8415**	**2488**	**51**	**319**	**5230**	**3673**	**3134**	**70**	**10405**	**3320**	**74**	**159**	**7831**	**4142**	**4118**	**94**	**10730**	**4697**	**50**	**206**	**11444**	**5764**	**5674**	**62**

Source: Crime in India